

of Iran-Iraq war to study operations from both the sides ; and

(b) if so, whether Government propose to associate Members of Parliament with it ?

THE MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
(SHRI SHIVRAJ V. PATIL) :

(a) and (b) Government have no intention to send any study team to the theatre of Iran-Iraq war at present.

**Import of Special steel tubes
by Pakistan from Dutch firm**

2054. SHRI NARSINGH NARAIN PANDEY :

SHRI KALP NATH RAI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that Pakistan has imported from a Dutch firm a total of 6500 Tubes made of special steel for its secret uranium centrifuge plant near Islamabad, if so, the details in this regard;

(b) whether it is also a fact that the Dutch Government have warned the firm not to supply these tubes to Pakistan, if so, what are the details in this regard; and

(c) what is the reaction of Government thereto?

THE MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
(SHRI SHIVRAJ V. PATIL): (a)
and (b) Yes, Sir.

(c) Government are conscious of the implications of Pakistan acquiring nuclear weapons capability. Government take note of all such development while updating defence preparedness.

Matador Radar

2055. SHRI ARVIND GANESH KULKARNI: Will the Minister of DEFENCE be pleased to state:

(a) whether Bharat Electronics Ltd., Ghaziabad, had a proposal to make Matador Radar in collaboration with C. S., F. France;

(b) if so, what is the present status of the project;

(c) whether the material required for 40 numbers has already been received; and

(d) whether the services have indicated their unwillingness to introduce this item?

THE MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
(SHRI SHIVRAJ V. PATIL): (a). Bharat Electronics Limited has entered into a technical collaboration agreement with Thomson-CSF, France for joint development and proving of the proto-type of Matador Radar.

(b) Subsequent to development and evaluation, the prototype is now ready for user trials in field.

(c) No, Sir.

(d) No, Sir.

M/s. Oriental Metal Industries Ltd.

2056. SHRI KALYAN ROY :
SHRI LADLI MOHAN
NIGAM :

Will the Minister of INDUSTRY be pleased to refer to the reply to Unstarred Question 31 given in the Rajya Sabha on the 24th July, 1980 and state:

(a) whether it is a fact that a detailed report regarding the M/s Oriental Metal Industries Limited has been received from the IRCI in the first half of October, 1980;

(b) if so, the details thereof;

(c) whether it is a fact that the IRCI which has given a loan of nearly Rs. 68 lakhs to the Company has strongly criticised the mismanagement of the company and recommended for immediate take over;

(d) what are the names of the Board of Directors which has been reconstituted;

(e) what are the assets and liabilities of the company and number of workers employed by it;

(f) what steps Government propose to take it over new and the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE
IN THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA): (a) No report has been received during this period.

(b) In view of the reply to part (a) above, does not arise.

(c) The Industrial Reconstruction Corporation of India Ltd, Calcutta has been critical of the management of this company. While the IRCI has suggested the take over of its management under the Industries (Development & Regulation) Act, 1951 it has also pointed out the need for comprehensive corporate support through a suitable public sector undertaking like the Indian Oil Corporation; the IRCI and United Bank of India would continue to provide financial support.

(d) In order to strengthen the management of this company in September, 1974 the IRCI appointed Shri G. C. Mukherjee as whole-time Managing Director. He resigned on 4th July, 1975.

The present Board of Directors as reported by the IRCI is as under:-

Chairman — vacant

Shri A.R. Banerjee Vice-Chairman—Nominee of the Union Bank of India

Shri D.K. Roy, Director—Nominee of West Bengal Govt.

Shri K.L. Dey, Director — Nominee of West Bengal Financial Corpn.

Shri S.Sen, Director (Coordination) } Entrepreneur
Shri M.Sen, Director (Marketing) }

(e) The IRCI has reported that the assets and liabilities of the company as on 30th September, 1979 as per audited accounts are as under:-

<i>Assets:</i>	(Rs. in lakhs)
Net Block	17.87
Current assets/loans/advances	57.05
Accumulated Losses	161.42
TOTAL :	236.34
 <i>Liabilities :</i>	
	(Rs. in lakhs)
Share Capital & Reserves	11.48
Secured loans	170.24
Unsecured loans	1.72
Current liabilities and Provs.	52.90
TOTAL:	236.34

The number of workers employed by the company is reported to be about 750.

(f) and (g) The IRCI is of the view that unless comprehensive corporate support is made available to the company in the event of take-over, it may be difficult to revive it. Accordingly, the IRCI has been looking for such support in the public sector which could assume management responsibility. These efforts have, however, not met with success so far. The Government have advised the IRCI to continue with its efforts and also suggested that alternative arrangements should be considered such as strengthening of the management hold of the IRCI.

Hindustan Pilkington Glass Works Ltd.

2057. SHRI KALYAN ROY:
SHRI LADLI MOHAN
NIGAM:

Will the Minister of INDUSTRY be pleased to refer to the reply to the Starred Question 29 given in the Rajya Sabha on the 24th July, 1980 and state :

(a) whether the inquiry into the affairs of the Hindustan Pilkington Glass Works Ltd., has been completed; if so, the results thereof;

(b) if not, the reasons of delay;

(c) what are the names of Directors and what is the share of M/s. Ballarpur Industries Limited, a Company belonging to Chapar group in this concern;

(d) whether Government propose to take it over under the Industries (Development and Regulation) Act and if not, the reason therefor; and

(e) what is the estimated loss in production and value because of its illegal lockout and closure since last May and details thereof?

THE MINISTER OF STATE
IN THE MINISTRY OF INDUS-
TRY (SHRI CHARANJIT CHAN-
ANA):(a),(b) and (d) The matter was
examined and it was seen that the

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circumstances did not justify take-over of Hindustan Pilkington Glass Works Ltd. (HPGW) under the Industries (Development and Regulation) Act.

(c) The names of Directors of HPGW are as follows:—

- (i) Shri M.L.D Windsor
- (ii) Shri D.K. Basu
- (iii) Shri T.D. Latto
- (iv) Shri Sankardas Banerji
- (v) Nawab Sir K.G.M. Faroqui
- (vi) Shri S.S. Lal
- (vii) Shri M.M. Sabharwal
- (viii) Shri H.C. Dass.

M/s. Ballarpur Industries Limited are reported to hold no share in HPGW.

(e) HPGW has reported the following estimated loss in production and value:—

1. Production Loss		Tonnes
Sheet glass (in terms of 2mm thickness)		13225
Rolled glass (in terms of 3 mm thickness)		6717
		21942
2. Net Sales value		(Rs. in Lakhs)
		Domestic Export
Sheet glass	245.25	91.425
Rolled glass	39.21	209.70
		284.46 301.125